

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 16**

**IA 35/2024 IN CP/141(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

**MOHAQUE DEEPAK MEHRA**

**VS**

**DISHTI INDUSTRIES PRIVATE LIMITED**

Section 213 Sec. 241(1) Sec. 242(4) Rule 11 of NCLT

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**ORDER**

**IA 35/2024**

Ld. Counsel for the Applicant inform that the connected petition is listed on 22.03.2024. List this matter on Board on **22.03.2024**.

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**

Rehan Shaikh